NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

CA 305/2023
In
CP 684/2020

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: STARTPORT LOGISTICS LTD. V/s ALBA ASIA PVT. LTD.

Section 241(1) & 242(4) of the Companies Act, 2013

ORDER

1. Mr. Pulkit Sharma a/w Kanji Shetty, Ld. Counsel for the Petitioner present. Mr. Anshu Bhanot a/w Ms. Priyanka Zaveri, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Applicant in CA 305/2023 who is also petitioner in CP 209/2023, which is listed today at Sr. No. 33 and the Respondent in this Company Petition seeks adjournment to engage arguing counsel. Time granted.
3. List this matter for further consideration on **13.08.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/